

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 138 of 2019

IN THE MATTER OF:

Vijan Hotels Pvt. Ltd. & Ors.

...Appellants

Vs

Anand Kumar Vijan

...Respondent

Present:

Appellants: Mr. Kartik Seth, Ms. Devika Kapoor and Ms. Aanchal Kapoor, Advocates.

Respondents: Mr. Ajay Garg and Ms. Akansha Meena, Advocates.

O R D E R

18.09.2019: Due to paucity of time the matter could not be heard today.
Let the appeal be posted 'for hearing' on **5th November, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

am/nn